



2025:DHC:1373-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ LPA 149/2025 & CM APPL. 11839/2025, CM APPL.
11840/2025, CM APPL. 11841/2025

RAMAKRISHNA PUBLIC SCHOOLAppellant
Through: Mr. Pramod Gupta, Adv.

versus

DIRECTOR OF EDUCATION & ANR.Respondents
Through: Mr. Yeeshu Jain, ASC with Ms.
Jyoti Tyagi, Adv. for R-1.
Mr. Anuj Aggarwal, Ms. Divya Aggarwal,
Mr. Manas Verma, Mr. Pradeep Kumar, Mr.
Avinash Kumar and Ms. Kritika Matta,
Advs. for R-2.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

27.02.2025

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1. Mr. Pramod Gupta, learned Counsel for the appellant, seeks leave to withdraw this appeal.
2. The appeal is accordingly dismissed as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

FEBRUARY 27, 2025

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Click here to check corrigendum, if any